

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 16.02.2024

Misc. Application No. 1751 of 2023
And
Misc. Application No. 1752 of 2023
And
Misc. Application No. 141 of 2024
And
Appeal No. 114 of 2024

Arvind Kumar Mishra ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Rajendra Kumar Agrawal, CA with Ms. Anjali Agrawal,
Advocate for the Appellant.

Mr. Vishal Kanade, Advocate with Ms. Prapti Kedia and
Mr. Anuj V.R., Advocates i/b Agama Law Associates for the
Respondent.

ORDER:

1. Two weeks time is given to the respondent to file reply on
the delay aspect. List on March 20, 2024.

Ms. Meera Swarup
Technical Member

16.02.2024
msb